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ITEM NO.14

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... 2013
CRLMP.NO(s). 21369-21371/2013

(From the judgement and order dated 09/07/2013 in RC No.1/2012,CPA
No.193/2012CPJA No.274/2012 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

VINOD KUMAR

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for permission to file SLP)

Date: 21/10/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Kaushal Yadav, AOR

For Respondent(s)

The Court made the following
O R D E R

Learned counsel for the petitioner is not available.
Post again after four weeks.

|(Mahabir Singh)
| Court Master

| (Veena Khera)
| Court Master

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